

(2024) 02 CAT CK 0027

In the Central Administrative Tribunal

Case No : Original Application No. 330, 00065 Of 2022

Pradeep Kumar Lodhi And Others

APPELLANT

Vs

Union Of India And Others

RESPONDENT

Date of Decision : 19-02-2024

Acts Referred:

Citation : (2024) 02 CAT CK 0027

Hon'ble Judges : Om Prakash VII, Member (J); Mohan Pyare, Member (A)

Bench : Division Bench

Advocate : K.K. Mishra, Manoj Kumar Sharma

Final Decision : Dismissed

Judgement

Om Prakash -VII, Member (J)

1. List revised. None present for the applicants. Shri Manoj Kumar Sharma, learned counsel for the respondents is present.
2. None present for the applicants even in the revised call. Also, there is no request on behalf of the applicants' counsel for adjournment. It is quite apparent that the applicants have lost interest in pursuing the matter.
3. Accordingly, OA is dismissed in default and for non- prosecution. All associated pending MAs stand disposed off. No order as to costs.